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**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATHI BENCH**

**PRESENT: HON'BLE SHRI MOHAMMED AJMAL - MEMBER TECHNICAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.08.2019 AT 10.30 AM**

TRANSFER PETITION NO.	TCP(IB) NO. 98/7/AMR/TP/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 284/7/HDB/2019
NAME OF THE COMPANY	Sri Teja Bio Fuel Pvt Ltd
NAME OF THE PETITIONER(S)	Bank Of India
NAME OF THE RESPONDENT(S)	Sri Teja Bio Fuel Pvt Ltd
UNDER SECTION	7 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Roman Bijania	PCS	cs.sumanb@jamiv.com 9703359320	

**ORDER**

None appears for the Petitioner (FC). Counsel for the Respondent (CD) is present. It is submitted by the learned counsel for the Respondent that the Respondent is trying to settle the matter with the Bank and a positive gesture is expected. The Respondent has already deposited Rs.2 Crores in a lien account. Details thereof are filed with a memo. Call on 05.09.2019, for reporting final settlement/OTS.

  
MEMBER JUDICIAL